

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**CP(IB) No.341/7/HDB/2019
AND
IA(IBC) 970/2024 in IA (IBC) 947/2020 in CP(IB) No.341/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Bharat Tubes & Tin Printers

...Financial Creditor

AND

BTT Industries Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 970/2024 in IA (IBC) 947/2020

Learned Counsel Mr Varun Ambati, for applicant present physically.

Learned Counsel Mr Narender Naik, for applicant present through Video Conference.

This IA regards to the facts of the case we don't find any urgency. **Hence, this application is dismissed**, however if the IA under e-filing No 1488/2024 is in order. Let it be listed in the normal course on 10.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)